

( 06/04/2026 To 09/04/2026 )

In Hybrid/Physical/Virtual Mode

[10/04/2026 (Friday) M.A., S.A., Clubbing, E.H.Applicatons]

Bench	Constitution	Court Room
Cuttack	Shri Duvvuru R L Reddy, VP (KZ) & Shri Laxmi Prasad Sahu, AM (At 10.30 AM) [ 03.00 P.M. only on 06/04/2026 (Monday) ]	1
Guwahati	Shri Duvvuru R L Reddy, VP (KZ) & Shri Laxmi Prasad Sahu, AM (After "Cuttack" Bench) [ Afternoon Only on 06/04/2026 (Monday) after "Cuttack" Bench ]	1
C	Shri George Mathan, JM & Shri Rajesh Kumar, AM [ At 10.30A.M. ]	2
Kolkata Old Appeals	Shri George Mathan, JM & Shri Rajesh Kumar, AM [ Only on 08/04/2026 (Wednesday) after "C" Bench ]	2
D	Shri George Mathan, JM & Shri Laxmi Prasad Sahu, AM [ After "C" Bench ]	2
Ranchi	Shri George Mathan, JM & Shri Ratnesh Nandan Sahay, AM [ After "D" Bench ]	2
A	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, JM [ After "C" Bench ]	3
B	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, JM [ After "A" Bench ]	3
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [ At 10.30A.M. ]	4
Patna (SMC & Division)	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "SMC" Bench ]	4

gms

room

XPR

wuj

[Manish Bhor]

Assistant Registrar

01/04/2026

**INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**

**CAUSE LIST OF DB BENCH FOR 06-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

**IN VIRTUAL HEARING**

**GOOGLE MEETING CODE => GNG-ECRB-ZSA TIME = AS PER CONSTITUTION**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 8/GTY/2025	2014-15	[D] ADITI SANCHAR SUVIDHA PRIVATE LIMITED	
2	ITA 140/GTY/2025	2018-19	[A] UPENDRA SHA	
3	ITA 182/GTY/2025	2021-22	[D] ANIL KUMAR JAIN	
4	ITA 238/GTY/2025	2019-20	[D] PURVOTTAR AGRO PRIVATE LIMITED	
5	ITA 262/GTY/2025	2015-16	[A] KADUM APANG	

  
**Assistant Registrar**  
**01-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**

**CAUSE LIST OF DB BENCH FOR 07-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

**IN VIRTUAL HEARING**

**GOOGLE MEETING CODE => GNG-ECRB-ZSA TIME = AS PER CONSTITUTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 64/GTY/2025	2020-21	[D] AGRO INDIA PRIVATE LIMITED	
2	ITA 268/GTY/2025	2015-16	[D] TOOR FINANCE COMPANY LIMITED	
3	ITA 372/GTY/2025	2013-14	[A] GAHANCHA ALI AHMED	
4	ITA 386/GTY/2025	2022-23	[A] PANKAJ BOHRA	

  
Assistant Registrar  
01-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**

**CAUSE LIST OF SMC BENCH FOR 07-APRIL-2026 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 315/GTY/2025	2015-16	[A] PANCHALI SHYAM	

  
Assistant Registrar  
01-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**

**CAUSE LIST OF DB BENCH FOR 08-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

**IN VIRTUAL HEARING**

**GOOGLE MEETING CODE => GNG-ECRB-ZSA TIME = AS PER CONSTITUTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 374/GTY/2025	2021-22	[A] HARVINDER SINGH SEHGAL	
2	ITA 379/GTY/2025	2021	[D] HARVINDER SINGH SEHGAL	

  
**Assistant Registrar**  
**01-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**

**CAUSE LIST OF SMC BENCH FOR 08-APRIL-2026 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 152/GTY/2024	2019-20	[A] JOHN IMCHEN	

  
**Assistant Registrar**  
**01-Apr-2026**